

cularly on the cost of living, level of wages and industrial cost structure. Besides, the Commission also takes into account the level of administered prices of the competing crop as well as changes in the terms of trade between agricultural and non-agricultural sectors. Thus, the farmers are assured of remunerative prices and the present price policy is reasonable.

Allocation of Funds to States under IRDP and DPAP

3156. SHRI BIRINDER SINGH : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) the State-wise amount of funds allotted to the States under Integrated Rural Development Programme & Drought

Prone Areas Programmes during the year 1985-86 :

(b) whether Government propose to make these programmes permanent ; and

(c) if so, whether this will include National Rural Employment Programmes & Rural Landless Employment Guarantee Programme ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) A statement is given below.

(b) and (c) Integrated Rural Development Programme and Drought Prone Areas Programme as also the National Rural Employment Programme and Rural Landless Employment Guarantee Programme are likely to continue during the Seventh Plan period.

Statement

Central allocation of funds under IRDP and DPAP during 1985-86

(Rs. in lakhs)

Sl. No.	States/UTs	I.R.D.P.	D.P.A.P.
(1)	(2)	(3)	(4)
1.	Andhra Pradesh	1333.16	414.00
2.	Assam	688.60	
3.	Bihar	2624.20	324.00
4.	Gujarat	798.55	258.00
5.	Haryana	220.62	54.00
6.	Himachal Pradesh	155.32	
7.	Jammu and Kashmir	274.89	78 00
8.	Karnataka	863.28	426.00
9.	Kerala	670.66	
10.	Madhya Pradesh	1881.40	294 00
11.	Maharashtra	1528.93	444.00
12.	Manipur	63.21	

1	2	3	4
13.	Meghalaya	85.46	
14.	Nagaland	50.14	
15.	Orissa	1248.20	234.00
16.	Punjab	265.53	
17.	Rajasthan	793.82	180.00
18.	Sikkim	10.04	
19.	Tamil Nadu	1388.43	258.00
20.	Tripura	82.88	
21.	Uttar Pradesh	3413.62	522.00
22.	West Bengal U.T.s	1701.64	204.00
23.	A & N Islands	22.32	
24.	Arunachal Pradesh	214.26	
25.	Chandigarh	4.46	
26.	D. & N. Haveli	4.46	
27.	Delhi	22.32	
28.	G. D. & Diu	53.56	
29.	Lakshadweep	22.32	
30.	Mizoram	89.28	
31.	Pondicherry	17.86	
All India		20593.42	3690.00

**Incentive Bonus to Farmers in Punjab
During Rabi Crop**

3157. SHRI BIRINDER SINGH :
Will the Minister of AGRICULTURE
AND RURAL DEVELOPMENT be
pleased to state ?

(a) the total amount involved in the
payment of Incentive Bonus to the far-
mers of Punjab on wheat procured dur-
ing the Rabi 1985-86 ;

(b) whether this amount was shared
by the Central and the State Governments
or the Central Government made the whole
payments alone ; and

(c) whether the same type of incen-
tives would be provided for the procure-
ment of paddy in future also ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF RURAL DEVELOP-
MENT (SHRI CHANDULAL CHANDRA-
KAR) : (a) The Government of Punjab